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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/16	TP 46/17	Hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Shantha Projects Ltd.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

15. SHANKAR  
9915320207

petitioner



Counsel for petitioner is present. He has filed memo stating that the Registered office of the respondent company is locked and that SBI has taken possession of the building under the SARFAESEI Act and that notice could not be served.

To hear the counsel about the maintainability of the petition in the light of the fact that the Bank has already taken possession of the company property, list it on 21.08.2017.



MEMBER (J)